

F. No. J-11/3/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs s
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 2nd January, 2025

ORDER

With reference to this Department's order No. J-11017/6/2021-Judicial dated 23.09.2021 to be read with order No. 11017/46/2024-Judicial dated 07.10.2024, the President is pleased to accept the resignation of following Advocates whose names are occurring under column-II in the table below from the panel of this Department mentioned against each under column-IV, with effect from 01.11.2024:

Sl. No.	Name of Advocate (S/Sh.)	Sl. No. and List in Order dated 23.09.2021	Name of court / Category
(I)	(II)	(III)	(IV)
1.	Sanjib Kumar Swain (O-139/1987)	Sl. No. 3 And List 'A'	Sr. Panel Counsel, High Court of Orissa at Cuttack
2.	Kailash Chandra Kar (O-342/1978)	Sl. No. 5 And List 'A'	
3.	Chandra Kant Pradhan (O-2136/1999)	Sl. No. 7 And List 'A'	
4.	Debaranjan Mohapatra (O-190/1986)	Sl. No. 9 and List 'A'	Central Government Counsel, High Court of Orissa
5.	Udit Ranjan Jena (O-2583/1999)	Sl. No. 34 And List 'A'	
6.	Chandra Madhab Singh (O-317/2003)	Sl. No. 37 And List 'A'	
7.	Bibekananda Nayak (O-522/1984)	Sl. No. 19 And List 'B'	Sr. Panel Counsel, CAT, Cuttack Bench
8.	Chiranjaya Mohanty (O-2061/1994)	Sl. No. 29 And List 'B'	Addl. Central Govt. Sanding Counsel, CAT, Cuttack Bench

2. Consequently, the names of aforesaid Advocates occurring at Sl. No. and list mentioned against each under column-(III) in the aforesaid order dated 23.09.2021, stand omitted.

3. Hindi version of this order will follow.

(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P K Parhi, Dy. SGI, High Court of Orissa.
4. The Registrar, High Court of Orissa.
5. The Registrar, CAT, Cuttack Bench.
6. Advocates as per above table.
7. The Pay and Account Office, Department of Legal Affairs, New Delhi.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.

K. Gaurva
02.01.2025

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